

ITEM NO.46

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 398/2023

RAJINDER SINGH DOGRA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.61686/2023-EX-PARTE STAY)

Date : 29-03-2023 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Vinay Navare, Sr. Adv.
Mr. Aditya Bharat Manubarwala, Adv.
Mr. Vijay Kumar Arora, Adv.
Mr. Rajinder Singh Dogra, Adv.
Ms. Akriti A Manubarwala, Adv.
Ms. Tanishka Grover, Adv.
Mr. Bharat Thakorlal Manubarwala, AOR
Mrs. Shaila Ajay Arora, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice returnable on 10 April 2023.
- 2 Dasti service, in addition, is permitted.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR